

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1333  
ANSWERED ON:05.03.2013  
KILLING OF POLICE PERSONNEL  
Reddy Shri Modugula Venugopala

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of police personnel killed while performing their duty in 2012, State-wise; and
- (b) the details of compensation and alternative employment provided to the families of such police personnel in 2012?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) As per the data available from the National Crime Records Bureau (NCRB), the State/UT-wise data on the total number of police personnel killed or injured on duty in the year 2011 is given in the statement at Annexure. The data for the year 2012 is not available.
- (b) "Police" being a State subject as per VII Schedule to the Constitution of India, it is for the concerned State/UT Governments to consider compensation and alternative employment to the families of such police personnel.